



2026:AHC:27665

HIGH COURT OF JUDICATURE AT ALLAHABAD

WRIT - A No. - 1795 of 2026

Constable Pac Prince Kumar

.....Petitioner(s)

Versus

State Of U.P. And 4 Others

.....Respondent(s)

Counsel for Petitioner(s)	:	Arvind Kumar Tiwari
Counsel for Respondent(s)	:	C.S.C.

Court No. - 33

HON'BLE VIKAS BUDHWAR, J.

1. Sri Arvind Kumar Tiwari, learned counsel for the petitioner seeks to withdraw the present writ petition, on account of inherent defect, with liberty to file afresh.
2. Learned Standing Counsel has no objection to the same.
3. Accordingly, the writ petition is **dismissed as withdrawn** with the aforesaid liberty.
4. Instructions, filed today are taken on record and marked as Appendix 'A'.

February 9, 2026

N.S.Rathour

(Vikas Budhwar, J.)